

**Setting up of Agro-Forest based and Paper Mill in Mizoram**

6952. DR. R. ROTHUAMA: Will the Minister of INDUSTRY be pleased to state:

(a) did the Mizoram Government make any proposals to the Centre for setting up of various Agro-forest based industries in Mizoram;

(b) if so, the Central Government's reaction thereto;

(c) whether the Centre propose to expedite the long-awaited paper mill at Hortoni in Mizoram; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir. Government have set up a Ministerial Committee for the speedier economic development of the North Eastern Region including Mizoram. Problems relating to industrialisation of the North-Eastern region including the proposals submitted by the Government of Mizoram for setting up Agro-forest based industries in Mizoram will be gone into by this High powered Committee.

(c) and (d). So far as establishment of a paper mill in Mizoram is concerned a comparative techno-economic study of various projects which could be taken up in the North-eastern region is being carried out by the Hindustan Paper Corporation Ltd. It is only after this study is completed that a decision can be taken regarding the feasibility of a paper mill in Mizoram.

**Representation from Freedom Fighters Association**

6953. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from the Freedom Fighters Association for non-payment of pensions to them; and

(b) if so, what are the details and number of claims pending disposal with Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) As on 30-6-1980, 93507 cases were rejected, 37133 kept pending and the pensions earlier sanctioned were suspended/cancelled in 5442 and 1058 cases respectively for lack of acceptable proof for eligibility to pension under the Scheme.

**Appointment of Sub-Committee to clear Pending Industrial Licences**

6954. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government has any proposal to appoint a Sub-Committee to screen and clear the old and pending applications for industrial licences;

(b) if so, what is the likely composition of the said Sub-Committee; and

(c) what is the number of pending applications and how long will it take to clear all of them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise.

(c) As on 1-7-1980, there were 455 over due industrial licensing applications pending at various stages of consideration. Since then, out of these, 384 have been processed further including 259 finally disposed of, leaving 71 of these applications awaiting further disposal.